

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3251
ANSWERED ON:12.12.2014
ACTION AGAINST CMD OF BANKS IL LSURANCE COMPANIES
Singh Shri Pashupati Nath

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Vigilance Commission has sought permission of the Government to probe corruption charges against the Chairman and Managing Directors (CMDs) of Public Sector Banks and Insurance Companies;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a): No Sir.

(b) & (c): As per the CVC Act, 2003, permission of the Government is not required for the CVC to inquire / investigate allegations of corruption against the CMDs of Public Sector Banks and Insurance Companies.